

LOK SABHA DEBATES

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LOK SABHA

Thursday, July 30 1987/Sravana 8, 1909
(Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR DEPUTY SPEAKER *in the Chair*]

RE: ACCORD BETWEEN SRI LANKA
AND INDIA

[English]

SHRI P. KOLANDAIVELU (Gobichetti-
palayam): Sir, we have to congratulate our
Prime Minister on having made a historic
Accord between Sri Lanka and India...

(Interruptions)

PROF. K. K. TEWARY (Buxar): Sir, the
House should pass a Resolution congratu-
lating the Prime Minister, the President of
Sri Lanka Shri Jayewardene on the signing
of the historic Accord...

SHRI P. KOLANDAIVELU: And the
Chief Minister of Tamil Nadu...

(Interruptions)

PROF. K. K. TEWARY: The House must
express and record its appreciation of the
services rendered by them.

(Interruptions)

MR. DEPUTY SPEAKER: I hope the
whole House compliments our Prime
Minister, the Sri Lankan President, the
Chief Minister of Tamil Nadu Dr. M.G.

Ramachandran and the various other
organisations involved in the successful
signing of the Accord.

SHRI PRATAP BHANU SHARMA (Vidi-
sha): We should move an official
Resolution...

(Interruptions)

PROF P.J. KURIEN (Idukki): There
should be an official Resolution.

MR. DEPUTY SPEAKER: Already, from
the Chair, I have said it. We are now pro-
ceeding to Question Hour.

SHRI P. KOLANDAIVELU: We have to
pass a unanimous Resolution.

MR. DEPUTY SPEAKER: I have already
said it from the Chair itself.

(Interruptions)

ORAL ANSWERS TO QUESTIONS

[English]

Degree Course in Sports and Physical Education

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*62. SHRI MAHENDRA SINGH:
SHRI MUKUL WASNIK:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT be pleased
to state:

(a) whether the University Grants Com-
mission has approved proposals from dif-
ferent Universities for introducing a degree

course in physical education and sports from the ensuing academic year;

(b) if so, the salient features of the course; and

(c) the universities and colleges where this course is to be started?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHJ): (a) Yes, Sir.

(b) The course is intended to provide facilities to students to select Physical Education, Health Education and Sports as a discipline for the first degree in colleges of general education. The course will enable students to study this discipline scientifically and achieve a reasonable level of attainment in four sports/games or in two sports/games and one vocation-oriented course besides athletics, gymnastics, and yoga.

(c) The names of universities and colleges which have been approved by the UGC for starting the course from 1987-88 are:

1. Visva Bharati, Santiniketan.
2. S.N.D.T. Woman's University, Bombay.
3. Kanpur University, Kanpur, Uttar Pradesh.
4. Shivaji University, Kolhapur.
5. Kalyani University (West Bengal).
6. H.H. Raja's College, Pudukottai (Tamil Nadu).
7. S.G.M. College, Kard, Maharashtra.
8. Willingdon College, Sangli, Maharashtra.

9. Tilak Degree College, Auraiya, Etawah, U.P.

10. M.M.H. College, Ghaziabad, U.P.

11. C M. College, Darbhanga, Bihar.

12. R.K. College, Madhubani, Bihar.

13. Samastipur College, Samastipur, Bihar.

14. S.R.K. Goenka College, Sitamarhi, Bihar.

15. M.S. College, Motihari, Bihar.

SHRI MAHENDRA SINGH: I would like to know from the hon. Minister as to what are the objectives of this Course. Have you ensured that the young sports men and women who will complete this course will get job? Our policy is to link degrees with the jobs.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): Our policy is to delink degrees with the jobs. That is the opposite of what the hon. Member has said. This is a course being introduced for the first time along with all other courses which we already have. Now, we have made sports and games an integral part of the system of education in the new Policy. Now, where do we start from? No. (i) at the grass-root level we give a lot of infrastructure so that they can come up. Then at the higher levels at least those who are really competent, must have some opening for further education. So, the UGC has started this scheme. After this course, what jobs would be available to them, would have to be again considered at the employers' level. What jobs can we give them, what jobs the Public Sector Undertakings can give them, is a matter that has to be gone into later. At the moment, it is a very happy thing that the UGC has thought of a course like this which is sports-oriented completely and

which will fit in with the general scheme of the policy.

SHRI MAHENDRA SINGH: I would also like to know from the hon. Minister whether the UGC will give special financial assistance for this scheme.

[Translation]

SHRIMATI KRISHNA SAHI: Financial help is provided by the U.G.C. for the study of Degree courses.

[English]

The Commission has offered the following assistance to colleges for introducing the course: Library books and journals - Rs. 40,000/-; equipments worth Rs. 1,60,000/- buildings Rs. 75,000/-; salaries of six teachers and some supporting staff for five years. The Commission's assistance is 60 per cent for buildings and 100 per cent for books and equipment.

SHRI MUKUL WASNIK: Sports and physical education play an important role in the development of one's personality and we all agree with this idea, but unfortunately we have lagged behind in this vital department. I, therefore, welcome the decision of the Government and the UGC to start such a degree course. But at present we are having about 150 Universities in the country and about 5,000 colleges in the country, and out of these, the list which has been given in the reply submitted by the hon. Minister - I have that with me - mentions only 15 Colleges which also include a few Universities. I would, therefore, like to know from the hon. Minister how many proposals were received by the Government from Universities and colleges to open a degree course in sports and physical education and how many of them have been rejected. About 'accepted', the list is with us. I would also like to know from the hon. Minister what is the allocation made in the Seventh Five-Year Plan for this particular course in colleges.

[Translation]

SHRIMATI KRISHNA SAHI: Mr. Deputy Speaker, Sir, the U.G.C. has constituted an Expert Committee on the recommendation of which three year Degree Courses in Physical Education, Health Education and Sports is approved. The Commission writes to Universities and on the basis of recommendations of the Universities, approval is given to those colleges to start degree courses where infrastructure for physical education is available.

At present, the names of fifteen colleges referred to in the statement have been approved for starting these courses. The hon. Member wants to know the names of other colleges where these courses are going to be started. In this regard I have to say that a proposal for starting these courses in many other colleges is under consideration, but no decision has so far been taken.

[English]

SHRI MUKUL WASNIK: What is the allocation made in the Seventh Five-Year Plan?

SHRI P.V. NARASIMHA RAO: Let me explain. This is a UGC scheme. The UGC has agreed to finance whatever is needed for these 15 colleges and presumably more if they agree that some other colleges are good enough for starting this scheme. There is no separate allocation from the Government. It is done by the UGC. So, let us hope that the number of these institutions will rise steadily so that in the entire gamut of implementation of the policy we find that there is a logic starting from the beginning going upto the highest level. At the moment there is nothing specially allocated for this. It comes from the UGC funds.

[Translation]

SHRIMATI KRISHNA SAHI: Mr. Deputy Speaker, Sir, just now the hon. Member wanted to know the allocation made in the

Seventh Five Year Plan. At the moment I can say that in the Sixth Five Year Plan, the U.G.C. gave Rs. 24.95 lakh for 1985-86 and Rs. 159 lakh for 1986-87 as a grant. Whereas during 1987-88, a grant of approximately Rs. 3 crore is expected to be given.

SHRI MADAN PANDEY: Mr. Deputy Speaker, Sir, we are thankful to the hon. Minister for Human Resource Development for making provision for such a type of education in the fifteen colleges on the recommendation of either the U.G.C. or the Expert Committee. I am, however, at a loss to understand that out of these 15 colleges, one third i.e. five colleges are in Bihar and three in Uttar Pradesh which are not located at such places where these Courses are essentially needed. There is a good university in Gorakhpur and another university is being established in Jaunpur but no such course has been started there. I would, therefore, like to request the hon. Minister for Human Resource Development to start these courses in the backward areas, where physical education is an urgent need of the people. Will he direct the U.G.C. to start these courses at such places where these are required the most?

SHRIMATI KRISHNA SAHI: Mr Deputy Speaker, Sir, as I have already stated, the U.G.C. writes to every university to find out the infra-structure available there and approval is granted on the basis of the available infrastructure. As I have said earlier. It has been done in fifteen colleges but the required infra-structure is that there must be play-grounds, an indoor hall, a library having books on physical education and vocational orientation course for games. Then the criterion is that there must be four teachers and employment opportunities for the future. After examining the infra-structure and the acceptance by the U.G.C. of the recommendation made by the university, these courses are approved. If you have any such information according to which even after writing by UGC and receiving recommendation of the university, approval has not been given for starting these courses, please inform

me and we will take action on it. But upto now we have not come to know about any such thing. All the recommendations have been accepted and approval has been given to these colleges about which universities have informed that they have infra-structure. Further, if you have any other such case, bring it to our notice and we will definitely take action on it.

[English]

SHRI P. KOLANDAIVELU: As far as sports and physical education are concerned, in some of the States physical education has been made compulsory in the degree course at the college level. But in most of the States it has not been made. The country needs healthy people, healthy politics. My question is whether the Central Government is having any programme to have physical education compulsory from the primary level, from the 1st standard onwards? We have to introduce physical education and then only we can bring discipline in the people. So, I want to know whether the Central Government is having any plan in this regard?

[Translation]

SHRIMATI KRISHNA SAHI: The hon. Member is aware that much importance has been given to physical education and yoga under our National Education Policy. I want to inform the hon. Member that the aim of this policy is to provide physical education and health education to the students particularly at B Sc. level and start vocational orientation courses for games and sports including athletic sports.

As far as State Governments are concerned, we have given them guidelines and requested them to start these courses and further action will be taken as per their recommendations.

We are going to start these courses in primary Schools.

[English]

SHRI BHAGWAT JHA AZAD: Sir, I welcome this proposal. But we could have welcomed it whole - heartedly if there had been some guidelines and provisions for such graduates who come out of the university and colleges to provide them employment opportunities. Today neither the Private sector nor the Public sector is giving enough opportunity for the sportsman who are qualified at the school level, at the university level or at the Ranji Trophy level. At the State level also, there is no such opportunity provided. No efforts have been made by the Education Ministry to coordinate the work. There was a proposal in the Food and Civil Supplies Ministry of giving jobs to the sportsman who are qualified at the national level. For example, the FCI, the Warehousing Corporation, the Modern Food Products Industry were giving jobs to them. Now that has been scrapped. I would like to know from the Minister whether she would take initiative to lay down guidelines and principles under which not the private sportsman/who are not sportsmen but those who are qualified sportsman will have the opportunity at this level of providing employment opportunities, specially in the Public sector as compared to the Private sector?

[Translation]

SHRIMATI KRISHNA SAHI: Sports Minister will tell in this regard. This question is not connected with the course.

11.13 hrs.

RE. ASSAULT ON THE PRIME MINISTER
IN COLOMBO

[English]

SHRI MURLI DEORA (Bombay South): Is it a fact that there was an attack on the Prime Minister? I have got a news from outside just now.

AN HON. MEMBER: Please inform the House about it immediately.

PROF. K.K. TEWARY (Buxar): We would like to know immediately from the Minister as to what is the position.

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIKSHIT):
We are collecting the information.

The Prime Minister's life is safe....
(Interruptions)....

11.15 hrs.

STATEMENT RE. ASSAULT ON THE
PRIME MINISTER IN COLOMBO

[English]

THE MINISTER OF DEFENCE (SHRI
K.C. PANT): Sir, in the creed today just
now a piece of information has come. I will
read it out. This is from Colombo.

"A Sri Lankan sailor hit Rajiv Gandhi with his rifle butt as the Indian Prime Minister inspected a guard of honour during a departure ceremony. A Reuter correspondent saw the white-clad sailor in the front row of the honour guard swing his assault rifle and slam it against the left side of Gandhi's neck and shoulder. Gandhi halted briefly but did not stagger. He told reporters he was all right as he was led away by security men to car.

He had been in Sri Lanka to sign a pact aimed at ending the Island's ethnic conflict."

We are trying to get more information. This is the position.

(Interruptions)

SHRI K. C. PANT: I have just told you. All the information we have is this. But we are trying to get more information. As more